

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3711

ANSWERED ON:27.04.2012

HARASSMENT OF WOMEN EMPLOYEES IN GOVERNMENT HOSPITALS

Dhotre Shri Sanjay Shamrao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received complaints of harassment of women employees in the Central Government Hospitals in Delhi particularly Kalawati Saran Children's Hospital (KSCH) during the last three years and the current year;
- (b) if so, the details thereof and the reasons therefor alongwith the action taken on such complaints by the Government/concerned hospital;
- (c) whether the Government/concerned hospitals have conducted any enquiry in this regard;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other corrective steps taken/being taken by the Government/ concerned hospital in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a): Government has received complaints of harassment of women employees in the Central Government Hospitals in Delhi. However, no such complaint in respect of Kalawati Saran Children's Hospital has been received during the last three years and the current year.

(b) to (d): Two complaints of harassment of women employees in Dr. Ram Manohar Lohia Hospital since last one year were reported and the matter was enquired into by the Sexual Harassment Committee of the hospital. The Committee has suggested punitive action against the erring employees.

One complaint has been received by the Safdarjung Hospital from one lady ex-Senior Resident on 15.3.2011 and the matter is of administrative nature such as denial of maternity leave. The Grievances Redressal Cell of the Hospital has initiated an inquiry into the complaint.

Another complaint concerns a Senior Resident of Lady Hardinge Medical College & Smt. Sucheta Kriplani Hospital. The matter relates to sexual harassment against a faculty member in the year 2011. The matter has been referred to an Inquiry Committee constituted in the Ministry of Health & Family Welfare. In addition, a number of complaints both verbal and written have been received in the said hospital which are administrative in nature.

(e): All the Central Government Hospitals in Delhi have constituted Sexual Harassment Committee in their hospitals and also constituted other Committees to enquire about the grievances of the women employees. Further corrective steps are taken based on the report received from these hospitals.